

DIVISION BENCH

O-135

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/738(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th July, 2021, 10:30
A.M**

Name of the Company	SERVO PLASTICS PVT. LTD. Vs. MAHABIR POLYFABS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Operational Creditor

Mr. Zeeshan Haque, Adv
Ms.Pallabi Ghosh, Adv

ORDER

Mr. Zeeshan Haque, along with Ms.Pallabi Ghosh, Ld. Counsel for the Operational Creditor present.

No documents in the e-filing portal. Parties are directed to complete the e-filing process and ensure their defect free status by the next date of hearing. List the matter on 21.09.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**